

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 05-12-.2016

PROCEEDINGS

Judicial Department - Transfer, posting and filling up the vacancies of Sheristadars -
Orders issued.

ORDER NO. B1(B) – 913 / 2016

As part of filling up the existing vacancies of Sheristadars of the Subordinate Judiciary, the following orders are issued:

1. Smt.S Girija, Sheristadar, Family Court, Alappuzha is promoted to the cadre of Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, STAT, Ernakulam.
2. Shri V.Prakash, Sheristadar, Additional District Court, Mavelikkara is transferred and posted as Sheristadar, Family Court, Alappuzha.
3. Shri Varghese Abraham, Sheristadar, Family Court, Chavara is transferred and posted as Sheristadar, Additional District Court, Mavelikkara .
4. Sri M.K Madhusoodanan, Sheristadar , Addl Sessions Court for the Trial of cases relating to atrocities against Women and Children,Ernakulam is transferred and posted as Sheristadar, MACT, Kalpetta.
5. Shri V.V Ullas, Sheristadar, MACT, Neyyattinkkara is transferred and posted as Sheristadar, Addl Sessions Court for the Trial of cases relating to atrocities against Women and Children, Ernakulam.
6. Shri Jayanandan P.K, Sheristadar, MACT, Punalur is transferred and posted as Sheristadar, Addl District Court, North Paravur .
7. Shri T. Dayal Kumar, Sheristadar, Sub Court, Sulthanbathery is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules ,2006 in the scale of pay ₹ 40,500- 85000 and posted as Sheristadar, Family Court, Chavara.
- 8.Shri Sathya Sajeev, Senior Superintendent, District Court, Kalpetta is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, MACT, Neyyattinkkara .
9. Smt Ansamma Mathew, Sheristadar, Sub Court , Alappuzha is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala



Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar,MACT, Punalur.

10. Shri Lalu.S, Senior Superintendent, District Court, Kasaragod is transferred and posted as Sheristadar, Sub Court, Kasaragod.

11. Shri C.K Krishnan, Sheristadar, Sub Court, Manjeri is transferred and posted as Sheristadar, Sub Court, Sulthanbathery.

12. Smt Chaliyadan Yasmine, Senior Superintendent, District Court, Thalassery is transferred and posted as Senior Superintendent, District Court, Kalpetta

13. Shri C.K Sreekumar, Sheristadar, Sub Court, Punalur is transferred and posted as Sheristadar, Sub Court, Alappuzha.

14. Shri P.S Paul, Junior Superintendent now functioning on deputation as Secretary, Taluk Legal Services Committee, Ranni, is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹36600- 79200 and posted as Sheristadar, Sub Court , Punalur.

15. Shri K.Rameshchandran, Junior Superintendent, District Court, Pathanamthitta is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules , 2006 in the scale of pay ₹36600- 79200 and posted as Sheristadar, Sub Court, Manjeri .

16. Shri.M Babu, Junior Superintendent, District Court, Kottayam is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules ,2006 in the scale of pay ₹36600- 79200 and posted as Senior Superintendent , District Court, Thalassery.

17. Smt Ramla Ismail, Junior Superintendent, Sub Court, Pathanamthitta is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹36600- 79200 and posted as Sheristadar, Sub Court , Payyannur.

18. Shri T.G Harikumar, Junior Superintendent, MACT, Pathanamthitta is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules,2006 in the scale of pay ₹36600- 79200 and posted as Senior Superintendent , District Court , Kasaragod.




The officers at Sl. No. 3 to 6 & 10 to 12 are not eligible for joining time and for transfer TA.

The officer at Sl.No.2 is not eligible for joining time.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.

(By Order)




K. Babu
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (18 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
The Director of Public Relations,
The District Judges of Thiruvananthapuram. Kollam, Alappuzha, Kottayam,
Pathanamthitta, Ernakulam, Manjeri, Thalassery, Kalpetta & Kasaragod .
The Judges of Family Courts, Alappuzha & Chavara
The MACT, Pathanamthitta, Punalur & Neyyattinkkara.
The Additional District Judges of Mavelikkara and North Paravur
The Officers and Courts concerned.
The Private Secretary to the Honourable the Acting Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)